

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:5038
ANSWERED ON:25.08.2000
APPOINTMENT OF CMD OF INDIAN BANK
MANI SHANKAR AIYAR

Will the Minister of FINANCE be pleased to state:

- (a) whether the Federation of Indian Bank Employees' Union, Chennai had brought to the attention of the Government to the problems caused to the Indian Bank by delays and disruptions in the appointment of CMDs;
- (b) the reasons for the appointment of a Coordinator rather than a CMD in place of the previous incumbent;
- (c) the steps taken by the Government to rectify the situation and fill up the vacant posts of CMDs in banks ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL) :

(a) Yes, Sir.

(b) As the posts of both whole time directors i.e. Chairman and Managing Director and Executive Director, of Indian Bank had fallen vacant, the Central Government had appointed one of the officials of the Ministry of Finance, Department of Economic Affairs (Banking Division) to coordinate the affairs of the bank until assumption of charge by a regular Chairman and Managing Director. The post of Chairman and Managing Director, Indian Bank has since been filled up by appointment of a regular incumbent with effect from 29th June, 2000.

(c) Action has been initiated to fill up the vacant posts of Chairmen and Managing Directors of nationalised banks.